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Cr1.A.No. 241 OF 1998

ITEM No.1A  
FOR JUDGMENT

Court No. 4

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.241 OF 1998

CHANDA & ORS Appellant (s)

VERSUS

STATE OF U.P. & ANR. Respondent (s)

(HEARD BY HON'BLE DORAISWAMY RAJU & ARIJIT PASAYAT, JJ.)

Date : 29/04/2004 These Petition was called on for pronouncement  
of Judgment today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Ms. Sangeeta Kumar, Adv. (NP)

For Respondent (s)Mr. Prashant Chaudhary, Adv. for  
Mr. JK Bhatia, Adv.

Hon'ble Mr. Justice Arijit Pasayat pronounced the Judgment of the Court.  
The appeal is dismissed in terms of the signed Judgment.

(D.L.Chugh) (Vijay Aggarwal)

AR-cum-PS Court Master

Signed Judgment (REPORTABLE) is placed on the file